former sarpanch of Patrewala village Sukhwinder Singh today informed the police that he was injured when some

he was going from Abohar to his village on Friday evening.

The police have started an investigation. — OC

window for industry i

CM announces more relief for traders, no

NITIN JAIN
TRIBUNE NEWS SERVICE

LUDHIANA, SEPTEMBER 16

No bank guarantees for industries, single window for incentives, title deed discount for industrial plots, rationalisation of water charges and time-bound approval to building plans.

These and some more incentives are in the offing for industrialists in the state.

Chief Minister Bhagwant Mann has directed top officials of the departments concerned to work out the modalities for issuing the notifications.

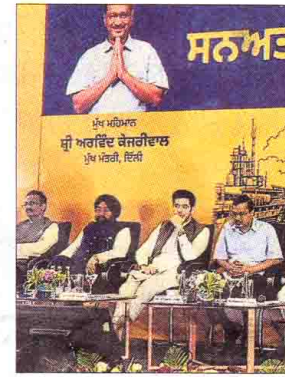
Flanked by his Delhi counterpart Arvind Kejriwal, Mann made these announcements at the Sarkar Sanatkar Milni (government-industrialists' meet) held in Ludhiana on Friday.

Rajya Sabha MP Sanjeev Arora, who took up policy issues concerning the industry before the CM, told The Tribune, here on Saturday that the CM discussed all the demands and issues in detail and agreed to fulfill them shortly.

Seeking a single window for incentives, Arora demanded that the delay in disbursement should be adjusted against stamp duty, house tax, external development charges and groundwater charges.

Mann said the Industries Department would soon launch an online portal to speed up disbursals of incentives. "As regards adjustment of fiscal incentives against various charges to be paid by the investor to other agencies, the practical feasibility will be examined in consultation with the concerned agencies and the Finance Department," the CM said.

Urging approval of building



CM Bhagwant Mann with his Delhi and other AAP leaders in Ludhiana

FORM G
INVITATION FOR EXPRESSION OF INTEREST
INVITATION FOR EXPRESSION OF INTEREST FOR SOHRAB SPINNING MILLS LIMITED OPERATING IN TEXTILE INDUSTRY IN PUNJAB

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with CIN/ PAN	**Sohrab Spinning Mills Limited (CIN: U17115PB1989PLC009524) PAN: AACCS1627E**
2.	Address of the registered office	Nabha Road, Malerkotla, Distt. Sangrur, Punjab- 148023
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Nabha Road, Malerkotla, Distt. Sangrur, Punjab- 148023
5.	Installed capacity of main products/ services	Nil. Since the plant and machinery had been sold by the FC under SARFAESI Act, 2002
6.	Quantity and value of main products/ services sold in last financial year	Nil, unit is closed since January, 2020
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be obtained by sending an Email to Prem Chand Goyal at sohrabcirp@gmail.com or by writing to **Prem Chand Goyal** at House No. 1-F, Adjoining Municipal House, Model Town, Patiala-147001
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Detailed Invitation for EOI and Eligibility criteria can be obtained by sending an Email to sohrabcirp@gmail.com or by writing to **Prem Chand Goyal** at House No. 1-F, Adjoining Municipal House, Model Town, Patiala-147001
10.	Last date for receipt of expression of interest	02-10-2023
11.	Date of issue of provisional list of prospective resolution applicants	07-10-2023
12.	Last date for submission of objections to provisional list	12-10-2023
13.	Process email id to submit EOI	sohrabcirp@gmail.com

Sd/-
Prem Chand Goyal,
(Reg No: IBBI/IPA-001/IP-P01780/2019-2020/12710)
Resolution Professional
Regd. Address with IBBI: House No 1-F, Adjoining Municipal House, Model Town, Patiala, Punjab-147001
FOR Sohrab Spinning Mills Limited

Date: 17.09.2023
Place: Patiala

इंडियन बैंक Indian Bank
इलाहाबाद ALLAHABAD

Zonal Office, Jalandhar -
SCO - 44-C, 2nd Floor, Urban Estate, Phase-II, Jalandhar
E-mail: z187@indianbank.co.in, M - 73470-35193

DEMAND NOTICE

Notice u/s 13(2) of Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (here in after called "Act")

All the Borrowers / Guarantors / Co-Obligants mentioned herein below are notified that loans availed by them as per details given below have become NPA on the respective dates mentioned here below. The Undersigned being the **Authorized officer of the "Indian Bank"**, under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, (54 of 2002) and in exercise of the power conferred under section13 (2) read with Rule 3 of the Security Interest (Enforcement) Rules,2002 issued a Demand Notice(s) to borrower(s)/Guarantor(s) on the dates mentioned here under calling upon the Borrower(s)/Guarantor(s) to repay the amount(s) mentioned in the respective demand notices(s) within 60 days of notice.
The said demand notice(s)was also served through mode of substituted service. Hence, each of you is hereby called upon to take notice to pay jointly and severally the outstanding amount mentioned below within 60 (sixty) days from the date of this publication, failing which the Bank will exercise all or any of the rights detailed under Sub Section (4) of Section 13 and under other applicable provisions of the said Act. Needless to mention that this notice is addressed to you without prejudice to any other remedy available to the Bank.

Name of the Branch/Borrower (s)/Guarantor(s)/Mortgagor(s)	Description of the Immovable Properties	Date of Demand Notice u/s 13(2)	Amount Outstanding
Name of Account Holder/Borrower/ Mortgagors	Description of the Immovable Property	Date of Demand Notice	Date of Possession	Amount Outstanding as on the date of Demand Notice
Sh. Mohit Dhawan S/o Sh. Subhash Dhawan & **Smt. Rosy Dhawan** W/o Sh Mohit Dhawan	All that part and parcel of the property consisting of Flat No. 1310, Block-3, 13th Floor, The Eminence, Chandigarh-Ambala Highway, Zirakpur, SAS Nagar (Mohali)	20.05.2023	13.09.2023	**Rs. 42,76,736/-** (Rupees Forty Two Lakh Seventy Six Thousand Seven Hundred Thirty Six Only) as on 20.05.2023

Place : Chandigarh **Dated : 16.09.2023** ***Authorized Officer***

Breach in Abohar; fields submerged

ABOHAR, SEPTEMBER 16

A day after a hailstorm hit Abohar sub-division, a breach in the Panjawa Minor (sub canal) resulted in submerging of crops in about 100 acres of land near Dhani Dhandewali. A Canal Department team has started the work to plug

NIL KUMAR

district for this national-level function to be held in the Capital. As many as 75 artisans were selected from Punjab to attend this function.

The Tribune 17.09.2023.